

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/41/ (IB)/2017
NAME OF THE PETITIONER(S) : ENTRUST COMMUNICATIONS PVT LTD
NAME OF THE RESPONDENT(S) : UNIVERSAL TELECOMMUNICATIONS (I) PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Ms. GURMEET KOUR
For
R&P Partners

Counsel for
Respondent



ORDER

Counsel for petitioner called, absent. No representation. Counsel for respondent present and submitted that they have not received any copy of the petition in this matter. The matter is adjourned for hearing the submissions of the petitioner. **Put up on 07.07.2017 at 10.30 A.M.**

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)



(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)